

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 93 OF 2017**

**Dated: 4<sup>th</sup> January, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**NTPC Limited**

**... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Venkatesh  
Mr. Pratyush Singh

Counsel for the Respondent(s) : -

**ORDER**

It is represented by the learned counsel for the Appellant that the Respondents have been served. Service is said to be complete. Nobody has represented on behalf of the Respondents.

List the matter for hearing on **19.02.2018**. In the meantime, pleadings be completed.

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**